

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-6/1999/6008/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
Presiding Officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati the 23rd July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. MACT2K/3884/24, dtd. 03.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.07.2024**. The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati, and in his absence, the Presiding Officer, MACT No. 3, Kamrup (M), Guwahati, and in his absence, the District & Sessions Judge, Kamrup (M) shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/6009-6012/A, dated , 23-07-24

Copy to :

1. The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati.
2. The Presiding Officer, MACT No. 3, Kamrup (M), Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓4. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
[Signature]